

1	2	3	4	5	6	7
Punjab	02	01.75	03	03.25	02	01.85
Rajasthan	--	--	03	03.00	04	03.96
Sikkim	--	--	--	--	--	--
Tamilnadu	--	--	16	17.75	15	15.40
Telangana	--	--	01	01.25	--	--
Tripura	--	--	--	--	01	01.25
Uttar Pradesh	62	47.07	111	81.75	114	92.93
Uttarakhand	01	01.00	02	02.25	08	07.75
West Bengal	35	27.90	08	07.23	03	01.08

Employment opportunities for physiotherapists

2193. SHRI RAM NATH THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of employment opportunities available in Government sector for Physiotherapists;

(b) whether any study or survey has been conducted in the last three years to know the demand and supply of physiotherapists both in Government and private sector;

(c) if so, the details thereof, if not, the reasons therefor;

(d) details of ratio between patient and physiotherapists in the country in general and in various hospitals and departments under the Ministry in particular;

(e) whether the said ratio meets WHO norms; and

(f) if not, the remedial/corrective measures taken/being taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) As Health is a State subject, no such information is maintained centrally.

As per available information, no survey has been conducted in respect of Central Government Hospitals specific to demand and supply and employment opportunities. Demand and supply of physiotherapists in these hospitals depend upon workload.

The details regarding sanctioned strength and Physiotherapist in-position in Central Government Hospitals in Delhi namely, Safdarjung Hospital, Dr. Ram Manohar Lohia

Hospital and Lady Hardinge Medical College and Associated Hospitals, are as under:—

Hospital	Sanctioned Strength	In-position
Safdarjung Hospital	44	29
Dr. Ram Manohar Lohia Hospital	14	14
Lady Hardinge Medical College and Associated Hospitals	07	05

(d) to (f) As per available information, norms regarding patient and physiotherapist ratio have not been recommended by WHO.

The ratio of Physiotherapist to patient is 1:31 in Dr. Ram Manohar Lohia Hospital; 1:6 in Safdarjung Hospital, New Delhi and 1:10 in Lady Hardinge Medical College and Associated Hospitals.

Draft rules on online sale of drugs

2194. SHRI RIPUN BORA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government has come up with draft rules on the sale of drugs by e-pharmacies, if so, the details thereof;

(b) the manner in which the e-pharmacies were regulated till date and whether Government has carried out any surveys on the number of e-pharmacies; and

(c) the manner in which Government would ensure or plans to ensure that spurious drugs are not sold through e-pharmacies?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) The Government has published draft rules *vide* G.S.R. 817 (E) dated 28th Aug 2018 for inviting comments from public/stakeholders for amendment to the Drugs and Cosmetics Rules, 1945 for incorporating provisions relating to regulation of sale and distribution of drugs through e-pharmacy.

The draft rules contain provisions for registration of e-pharmacy, periodic inspection of e-pharmacy, procedure for distribution or sale of drugs through e-pharmacy, prohibition of advertisement of drugs through e-pharmacy, complaint redressal mechanism, monitoring of e-pharmacy, etc.

(b) The manufacture, sale and distribution of drugs in the country is regulated under the provisions of Drugs and Cosmetics Act, 1940 and Rules, 1945 thereunder